

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Review Application No.18 of 1994 in

Dated:- 23 MAY 1994

APPLICATION NUMBER: 807 of 1993.

APPLICANTS: Sri.D.Raghavan

v/RESPONDENTS: Indian Audit and Accounts
Deptt.Accountant General(A-I), Bangalore
and another.

To.

1. Sri.D.Raghavan, S/o.Late R.Doraiswamy, yeangar,
No.413, West of Chord Road, Third Stage,
Third Block, Basaveswaranagar, Bangalore-79.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 18-05-1994.

Issued on
23/5/94
R.

o/c


for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

In the Central Administrative Tribunal

Bangalore Bench

Bangalore

Review

Application No. 18 of 1994

Applicant:- D.Raghavan

ORDER SHEET (contd)

Respd: Acctt. General (Audit-I),
Bangalore and another.

Date	Office Notes	Orders of Tribunal
		<p><u>PKS(VC)/TVR(MA)</u> <u>18-05-1994.</u></p> <p>Grounds urged herein have been extensively considered and rejected, while dispositive of the O.A. Hence no room for reagitating the same issue again in R.A.. Therefore rejected.</p> <p>sd/ (VICE-CHAIRMAN) 18-05-94.</p> <p>sd/ (T.V.R.) (Member (Admn)) 18-05-94.</p> <p>TRUE COPY</p> <p><i>[Signature]</i> SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>



CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Annexure II
No 2

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 31 JAN 1994

APPLICATION NO(s) 807 of 1993.

APPLICANTS: D. Raghavan

v/s. RESPONDENTS: Accountant General (Audit),
Karnataka and Other.

TO.

1.

Sri. D. Raghavan,
S/o. Late R. Doraiswamy Iyengar,
No. 413, West of Chord Road,
Third Stage, Third Block
Basaveswaranagar, Bangalore-79.

2.

Sri. M. Vasudeva Rao,
Addl. C.G.S.C.,
High Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 12-01-1994.

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

ORIGINAL APPLICATION NUMBER 807 OF 1993

WEDNESDAY THIS THE 12TH DAY OF JANUARY, 1994.

Mr. Justice P.K. Shyamundar, ... Vice-Chairman.

Mr. T.V. Ramanan, ... Member(A)

D. Raghavan,
S/o late R. Doraiswamy Iyengar,
Major, Assistant Audit Officer (Retd.)
Office of the Accountant General (Audit-I),
Bangalore residing at No. 413,
WCR III Stage, III Block,
Basaveswaranagar, Bangalore-560 079.

.. Applicant.

v.

1. Indian Audit & Accounts Department,
Accountant General (Audit),
Karnataka, Post Bag No. 5398,
Residency Road, Bangalore.

2. The Comptroller & Auditor General
of India, No. 10, Bahadur Shah
Zafar Marg, New Delhi-110 002.

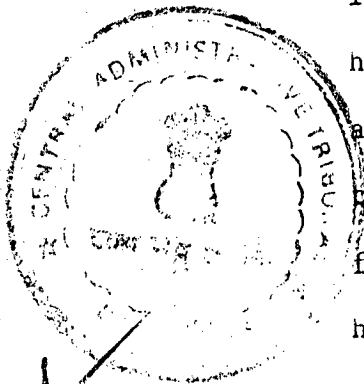
.. Respondents.

(By Standing Counsel Shri M. Vasudeva Rao)

ORDER

Mr. Justice P.K. Shyamundar, Vice-Chairman:-

We see this is a very stale claim going back to the year 1973. The applicant submits that although the claim is of 1973 he has been knocking at the doors of the administration all along since then. But, the spate of representations made to the authorities had remained unheeded till 1993 when for the first time they thought it fit to regret the same and that regret he says is untenable. Be that as it may, we must take exception to the conduct of the applicant in having lain low all these



years when all that he did was keep on shooing representation after representation which are no substitute to an appropriate proceeding under law. Therefore, we think it inappropriate to intervene in this matter which has really been in the limbo for the last 20 years. We therefore order this application bedismissed on grounds of total delay.

Sd-

MEMBER(A)

Sd-

VICE-CHAIRMAN.



SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL MEMBER
BANGALORE